

# **PATNA HIGH COURT**

## **NOTICE**

This is for information to the candidates who have qualified in the Main (written) Examination that for the first stage verification, they have to upload the scanned copies of their documents in the sequence, as indicated below –

- a) Matriculation certificate / Mark sheet showing date of birth.
- b) Intermediate or equivalent Certificate
- c) Graduation Certificate
- d) LL.B. Certificate
- e) Enrollment certificate of Bar Council
- f) Certificate showing practice as an advocate/professional experience for not less than seven years as on 16.09.2016 issued by the competent authority as specified in the advertisement.
- g) Declaration of net income for the last three financial years preceding the year of application i.e. 2016-17.
- h) Declaration regarding appearance in 24 cases per year in the last three years preceding the year of advertisement which is 2016-17.

Candidates working as Judicial officers/APOs shall also furnish such declaration for their appearance in 24 cases per year for last three years of their seven years experience.

For the aforesaid purpose, the website of the Court shall be opened on 19.01.2018 and shall remain accessible till 31.01.2018.

It is for further information to the candidates that in terms of Clause 3 of the advertisement dated 22.08.2016, the cutoff date for calculating the age of a candidate is 01.01.2016 and in terms of Clause 4 of the said

advertisement, the cutoff date for the purpose of consideration of other eligibility criteria is 16.09.2016.

The candidates coming for the interview would be required to bring their original documents, scanned copies whereof they would be uploading on the website of the court. Failure to produce the original documents would disqualify them from appearing at the interview.

Candidates are requested to visit the Patna High Court website for further updates.

By order of the Court

  
**Registrar General**

**Patna High Court, Patna.**  
**Date: 16.01.2018**